

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2430/2026

KAMLESH KUMAR

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 11-05-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Deepak Joshi, AOR

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Ms. Sharvi Sharma, Adv.
Mr. Ashish Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Original records of High Court and Trial Court are awaited.

List the matter again on 15.7.2026.

GRACY L. BAWITLUNG
Registrar

MG